

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2010
(As on 01-01-2011)



1. Name of the officer *Swadhin Barma.*
2. Service to which officer belongs *ICLS*
3. Present Post Held *DY. Roc (WRB) Kolkata*
4. Present pay + G. P. *Rs. 24730 + Rs. 6600 (Gr.)*
5. Office *Office of the Roc (WRB)*

PROPERTY DETAILS:-

- | | <i>Flat</i> | <i>Flat</i> |
|---|---|--|
| 6. Description of the property | <i>Flat</i> | <i>Flat</i> |
| 7. Precise location (Full address) | <i>21/4 Ruby Park (East)
Kolkata 75</i> | <i>(11) 436, Madurdaha
Ps - Tiljala. Dist. 24 Pargan
(Salda)</i> |
| 8. Area of land incase of landed property | <i>N/A</i> | <i>N/A</i> |
| 9. Nature of land (state whether Residential / agricultural etc.) | <i>N/A</i> | <i>N/A</i> |
| 10. Extend of interest | <i>Ownership</i> | <i>Ownership</i> |
| 11. If not in own name, state in whose name And relation ship with Govt. servant | <i>N/A</i> | <i>N/A</i> |
| 12. Date of acquisition | <i>25.01.2001</i> | <i>30.06.2011</i> |
| 13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise name address, connection with Govt. servants and other details of person from whom acquired etc. be given (See note bbelow) | <i>By Purchase</i> | <i>By Purchase</i> |
| 14. value of the property (See note below) | <i>Rs. 420,000/-</i> | <i>Rs. 2150,000/-</i> |
| 15. Particulars of sanction of prescribed authority , if any | <i>Sanction obtained from Ministry.</i> | <i>Intimation sent to Ministry on 11.05.2011</i> |
| 16. Total annual income from the property. | <i>NIL</i> | <i>NIL</i> |
| 17. Any other details | <i>NIL</i> | <i>NIL</i> |

Date: *12-01-2012*
Place: *Kolkata.*

[Signature]
(Signature)